

ITEM NO.67

REGISTRAR COURT. 2

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. VIVEK SAXENA

Civil Appeal No(s). 3240-3242/2023

AJAY KUMAR GUPTA

Appellant(s)

VERSUS

KAMAL KUMAR GUPTA

Respondent(s)

Date : 06-07-2023 These appeals were called on for hearing today.

For Appellant(s)

Ms. Amita Singh Kalkal, AOR
Ms. Amita Singh Kalkal, Adv.
Ms. Aditi Gupta, Adv.
Mr. Devvrat Pradhan, Adv.

For Respondent(s)

UPON hearing the counsel through Video Conference, the Court made the following

O R D E R

Sole respondent is duly served, but there is no appearance.

Being complete matter, process the same for listing before the Hon'ble Court, as per rules.

VIVEK SAXENA
Registrar

pm